

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 17-12-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No. 311/02 Shree Kishan Maheshwari Vs. Sewak Ram	R.K. Agrawal N.K. Maloo	R.P. Agarwal
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	G.C. Garg	J.P. Goyal
3	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cri. Revision Petition No.405/15 Deepak Vs. Sheela	D.S. Jadaun	Kamala Jain
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 13616/13 Kishan Lal Vs. BOR	P.S. Sharma	N.S. Hada
5	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Petition No. 4884/15 Amar Saxena Vs. State	Satish Khandal	R.B. Mathur
6	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Bail Application No. 13723/15 Alok Kumar Vs. State	Sanjay Sharma	V.S. Choudhan
7	Ms. Chandrakanta Gupta RHJS (Retd.)	S.B. Civil Misc. Transfer Petition No. 25/15 Ritu Vs. Rajesh	Devendra Kumar Bhardwaj	Anita Agarwal
8	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil First Appeal No. 567/09 Rati Vs. Jaituni	R.K. Mathur	M.I. Khan
9	Smt. Sumati Bishnoi, Advocate	S.B. Criminal Revision Petition No. 428/15 Surendra Singh Vs. State	Rajvir Sharma	Narendra Singh
10	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 521/09 Ashok Kumar Vs. Gopal	D.K. Bhardwaj	Ajay Gupta
11	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Misc. Petition No. 2336/15 Manish Kejriwal Vs. State	P.C. Bhandari V.K. Gupta	Dinesh Hissaria
12	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gori Shankar Gautam
13	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 605/14 Balu Ram Verma Vs. State	S.R. Surana	Rajendra Prasad Sharma
14	Sh. Ravi Bhojak, Advocate	S.B. Civil First Appeal No. 665/07 Tola Ram Vs. Lekhraj	Anil Mehta	
15	Sh. A.K. Bajpai , Advocate	S.B.Civil Second Appeal No. 107/13 Smt. Geeta VS. Gopal Lal	O.P. Mishra	Prashant Kumar Sharma

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)

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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Cr. Misc. Petition No. 5148/15 Rajesh Kumar VS. State	V.K. Sharma	T.C. A
2	Sh. O.P. Sharma-I, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 11323/15 Smt. Resham Devi Vs. State	Karan Pal Singh	Neeraj Batra
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil First Appeal No. 310/97 Smt. Suraj Devi Vs. Radheyshayam	Punit Singhvi	M.M. Ranjan
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Second Appeal No. 114/11 & 113/11 Dayawati & Ors. Vs. Jagdish Chand	Suresh Pareek	L.L. Gupta
5	Sh. Ashwani Chobisa , Advocate	S.B. Civil Second Appeal No. 359/99 & 207/99 Kanwar Bhan Vs. Parmanand	R.K. Agarwal	M.M. Ranjan
6	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 782/15 Gaytri Vs. State	Sudhir Jain	H.S. Jaiswar

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